

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2037
ANSWERED ON 11/03/2025**

MGNREGS IN ASSAM

2037. SHRI JOYANTA BASUMATARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of fund allocated and sanctioned for the State of Assam under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years;**
- (b) whether the Government has any plan to increase the fund allotted to State of Assam under MGNREGS;**
- (c) whether the Government has received any demand from State of Assam to increase their MGNREGS funds;**
- (d) the time by which the Government intends to pay all pending wages and material dues to Assam; and**
- (e) the details of measures taken by the Government to properly implement MGNREGS?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)to(d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS. Details of funds released to the State of Assam under Mahatma Gandhi NREGS in the last three financial years from 2021-22 to 2023-24 are given below:

Financial Years	2021-22	2022-23	2023-24
Central fund released to the State of Assam (Rs. in crore)	2,220.26	2,052.34	2,221.38

Under Mahatma Gandhi Mahatma Gandhi NREGS, wage payments are directly credited by the Central Government to the account of beneficiaries through the Direct Benefit Transfer protocol.

With regard to material components, States/UTs furnish funds release proposals to the Government of India. The Central Government releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

In the current financial year 2024-25 (as on 27.02.2025) an amount of Rs. 1925.67 crore has been released to the State of Assam, which includes Rs. 366.82 crore for Material and Administrative components under Mahatma Gandhi NREGS.

(e): The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various forums viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, Common Review Missions, Programme Review Committee meetings, Monthly Review meeting and Central Employment Guarantee Council meetings. Further, the State Employment Guarantee Councils (CEGC) also periodically monitor the implementation of the Scheme at state level.

Ministry of Rural Development has also taken the following steps for ensuring efficient implementation of the scheme as per the provisions of the act as well as the guidelines issued from time to time:-

- 1. Conduct of Social audit at Gram Panchayat level**
- 2. Grievance Redressal Mechanisms through appointment of Ombudspersons.**
- 3. Monitoring by National Level Monitors and Central Teams**
- 4. Conduct of Internal Audit**
- 5. Monitoring through use of Area Officers App**
- 6. Use of National Mobile Monitoring System(NMMS) for capturing of attendance**

7. JANMANREGA App for seeking citizen feedback and information

Some of the technological interventions that have been made for effective implementation of the scheme are given below :

1. Yuktdhara: To simplify the GIS based planning at Gram Panchayatlevel, Yuktdhara, a Geospatial planning portal is developed in collaboration with ISRO-NRSC.

2. SECURE – Software for Estimate Calculation for using Rural Rates for Employment: Application is being used for estimate calculation of works to be undertaken under the scheme.

3. GeoMGNREGA: the App has been developed to track the creation of assets by geotagging it, at “Before”, “During” and “After” stages of the asset creation. So far, a total of 6.26 crore assets have been geotagged.

4. Direct Benefit Transfer (DBT): To bring in more transparency in the system and minimize leakages, Direct Benefit Transfer (DBT) system in wage payment has been adopted. Under the programme, more than 99% of payments of wages are electronically credited into the accounts of the workers through DBT system.

5. Aadhaar Payment Bridge System: Wage payments are made through Aadhaar Payment Bridge System into the accounts of the beneficiaries following the DBT protocol. Against the total of 13.52 crore active workers, Aadhaar of 13.45 crore active workers have been seeded.
